

ters at Katihar and Daltonganj are scheduled to be commissioned into service during the current financial year (1990-91), the Studio Centre at Patna is expected to be commissioned during 1992-93. In addition, a TV Studio Centre is also envisaged to be set up at Ranchi as a spill over from the Seventh Plan.

Besides, Doordarshan's Annual Plan for the year 1990-91 also includes establishment of additional TV transmitters in the country, the locations of which depend on inter-se priority for extension of TV service to unconverted parts of the country.

Legal Aid to Adivasi in Rajasthan

5851. SHRI NANDLAL MEENA: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the allocation made for providing legal aid to Adivasis in Rajasthan during 1988-89, 1989-90 and 1990-91 respectively

and the amount spent therefrom, year-wise; and

(b) the steps proposed to be taken for removing the difficulties likely to be faced during the current year in providing legal aid to them due to unrealistic classification of the amount?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN): (a) and (b). In Rajasthan, legal aid is being provided to the Scheduled Castes and Scheduled Tribes irrespective of their income and to such other persons whose annual income from all sources does not exceed Rs. 6,000/- - No separate budget allocation has been made for providing legal aid to Adivasis in Rajasthan. However, the budget provided for legal aid and the expenditure incurred by the Rajasthan Legal Aid and Advice Board during the year 1988-89, 1989-90 and 1990-91 are as under:—

<i>Year</i>	<i>Budget allocation</i>	<i>Amount spent</i>
1	2	3
1988-89	5,00,000/-	4,92,00/-
1989-90	5,00,000/-	4,15,698/-
1990-91	5,00,000/-	The financial year is effective from 1st April, 1990.

[English]

Implementation of New Import Export Policy

5852. SHRI PRATAPRAO B. BHOSALE: Will the Minister of COMMERCE be pleased to state:

(a) whether steps have been taken to implement the new Import-Export Policy;

(b) whether all licensing offices across the country have also been geared for implementation of this new policy; and

(c) if so, the details thereof?